

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2055  
ANSWERED ON:05.08.2010  
SETTING UP OF TRIBUNALS  
Reddy Shri Komatireddy Raj Gopal

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government proposes to set up more new tribunals to speed up corporate cases like Satyam and others;
- (b) if so, the details thereof; and
- (c) the time by which these tribunals are likely to be set up?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (c) For the violations/offences of various provisions of the Companies Act, 1956, prosecutions are filed in jurisdictional judicial Courts. There is no proposal to set up new Tribunals for this purpose.